

Annexure – 8															
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 12.06.2026															
List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl. No.	Name of Creditors	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether related party?	% of voting share in CoC					
1	Cargill India Private Limited		11-05-2026	24,63,97,965	20,17,40,792	OC (Others)	0	0		0	0	0	0	4,46,57,173	-
2	M/s 63Ideas Infolabs Private Limited		14-05-2026	49,77,990	49,76,981	OC (Others)	0	0		0	0	0	0	1,009	-
3	Samunnatri Agri Value Chain Solutions Private Limited		01-06-2026	1,75,40,936	0	OC (Others)	0	0		0	0	0	0	1,75,40,936	Under Verification
Total				26,89,16,891	20,67,17,773		-	-	-	-	-	-	-	4,46,58,182	

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

IBBI Reg Address: J 901, The Trees, Pirojshahnagar,

Eastern Express Highway, Vikhroli East, Mumbai City, Maharashtra ,400079

IBBI Reg. Email: kavathekarco@hotmail.com

Process Email: millennium.cirp@hotmail.com

Place: Mumbai